

## List of Ordnance Factories

Madhya Pradesh	26. Ordnance Factory, Itarsi.
	27. Ordnance Factory, Khamaria
	28. Gun Carriage Factory, Jabalpur
	29. Vehicle Factory, Jabalpur
	30. Grey Iron Foundry, Jabalpur
	31. Ordnance Factory, Katni
Tamil Nadu	32. Cordite Factory, Aruvankalu
	33. Heavy Vehicles Factory, Avadi
	34. Ordnance Clothing Factory, Avadi
	35. Combined Engine Project, Avadi
	36. Ordnance Factory, Tiruchirappalli
	37. Heavy Alloy Penetrator Project, Tiruchirappalli
Andhra Pradesh	38. Ordnance Factor Project, Medak
Orissa	39. Ordnance Factory, Bolangir

4068. [Transferred to 17th December, 1992]

#### Decentralisation of the Functioning of CSD

4069. SHRI MENTAY PADMANABHAM: Will the Minister of DEFENCE be pleased to state:

(a) whether Government propose to decentralise the functions and operation of the Canteen Stores Depot to facilitate efficiency, economy and better administration;

(b) if not, what steps are being taken to decentralise the administrative system presently operating in this organisation;

(c) whether Government propose to take any interim steps to ensure broad-based decision making in CSD; and

(d) what is the role of his Ministry is ensuring smooth functioning of this organisation?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) (a) and (b) No, Sir. The Canteen Stores Department has 34 Depots all over the country, including the Base De-

pot at Bombay. The Depot Managers are delegated adequate powers for their effective functioning and for ensuring adequacy of timely supplies to the Unit Run Canteens (URCs) within their respective jurisdictions. The Depots also play a major role in compiling the indents received from the URCs on the basis of which the CSD Head Office places bulk purchase orders.

(c) Does not arise, in view of reply to (a) and (b) above.

(d) The apex decision making body for the CSD is the Board of Control, Canteen Services (BOCCS). This is headed by Raksha Mantri.

The implementation of the policy decisions taken by the BOCCS is supervised by the Executive Committee of the C.S.D., which is chaired by an Additional Secretary in the Ministry of Defence.

#### Deployment of Forces in Tamil Nadu

4078. SHRI SURESH KALMADI: DRAN: Will the Minister of DEFENCE be pleased to state whether it is a fact that there is a potential threat to the defence of the country

from all directions and specially from the southern most tip, if so, whether Government propose to set up Army, Air and Naval bases in the Southern region of Tamil Nadu deploying and stationing thereby heavy forces of the three commands?

**THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR):** Government have no inputs to suggest any threat to the security of the country.

Government keep a constant watch on all developments that have a bearing on national security and take timely appropriate steps to ensure effective defence preparedness.

**Stoppage of Payment of dues to Small Entrepreneurs by C.S.D.**

**4071. DR. SANJAYA SINH:** Will the Minister of DEFENCE be pleased to state :

(a) whether Government are aware that the Canteen Stores Depot has stopped payment of dues to small scale entrepreneurs as a matter of routine;

(b) if so, what protection Government propose to give to such entrepreneurs;

(c) whether it is a fact that the present management of C.S.D. is taking steps to harm those units which have less than Rs. 10 lakh as turnover; and

(d) if so, whether Government propose to appoint an Enquiry Committee for removing all aberrations which have crept into the functioning of C.S.D. recently and if not, what are the reasons therefor?

**THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR):** (a) to (d) As per the standard contractual agreement of the Canteen Stores Department (CSD) with its suppliers, all unsold and slow-moving stocks, for which there is little or

no demand, are required to be taken back by the suppliers and an amount equivalent to the cost (plus 10 per cent as transportation/handling charges) of such stores, deposited with the C.S.D. Payments for such unsold/slow moving stores from all such firms, which may include small scale units have been withheld, for being adjusted against the amounts due to be deposited with the C.S.D. As there is no attempt to take any step to harm the small scale industrial sector, the question of appointing an Enquiry Committee does not arise.

**Supply of Boots and Shoes to Ordnance Equipment Factory, Kanpur**

**4072. PROF. SAURIN BHAT-TACHARYA:** Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the defence forces authorities have been reluctant to place their orders for supply of boots and shoes to Ordnance Equipment Factory, Kanpur and other Central Government Undertakings in pursuance of the recent policy of liberalisation;

(b) whether it is also a fact that the authorities are counting upon such supplies from private sector industries;

(c) whether the standard of quality is not taken into consideration, if so, the reasons therefor;

(d) what are the details of supplies/orders made from Ordnance Equipment Factory, Kanpur and other Central Government Undertakings together with private sectors during the past three years along with the number of pairs value-wise; and

(e) what protective measures are likely to be taken to utilise the maximum available capacities of both Ordnance Equipment Factory and Central Government Undertakings